# GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT LOK SABHA UNSTARRED QUESTION NO. 3597

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TO BE ANSWERED ON 11.08.2025

### **REGISTRATION ON e-SHRAM PORTAL**

#### 3597. DR. SHASHI THAROOR:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)the percentage of workers in the unorganised sector registered on e-Shram Portal;
- (b)the details of the registration rates of the workers in the unorganised sector registered on e-Shram Portal, State/UT-wise;
- (c)whether the Government is taking steps to improve the registration rates in States like Kerala, which have low registration rates;
- (d) if so, the details thereof and if not, the reasons therefor;
- (e)whether the Government has assessed the reasons for low registration rates in many States; and
- (f)if so, the details thereof and if not, the reasons therefor?

#### **ANSWER**

## MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SUSHRI SHOBHA KARANDLAJE)

(a) to (f): The Ministry of Labour and Employment launched eShram portal (eshram.gov.in) on 26th August 2021 for creation of a comprehensive National Database of Unorganised Workers (NDUW) seeded with Aadhaar. eShram portal is meant to register and support the unorganised workers by providing them a Universal Account Number (UAN) on a self-declaration basis.

As on 6<sup>th</sup> August 2025, over 30.98 crore unorganised workers have already registered on eShram portal. The target of 38.37 crore unorganised worker in india is based on the Periodic Labour Force Survey carried out by the National Statistics Office (NSO). As on 06.08.2025, 80.74 percentage of workers in the unorganised sector have been registered on eShram Portal.

State/UT-wise details of unorganised workers registered on eShram Portal is Annexed.

Steps taken by the Government to improve registration rates in States like Kerala are:

- i. Holding periodic review meeting with States/UTs.
- ii. Regular meeting with Common Services Centre (CSC).
- iii. To provide employment and skilling opportunities, eShram is integrated with National Career Service (NCS) and Skill India Digital Portal.
- iv. To offer one-stop search and discovery of the Government schemes, eShram is integrated with myScheme portal.
- v. SMS campaign to create awareness.
- vi. Social media platforms are also being used to spread awareness among workers to register on eShram. State Seva Kendras (SSKs) and services of Common Service Centres are onboarded to facilitate assisted mode registrations of unorganised workers.
- vii. Registration camps and awareness drives are conducted for the implementation and outreach of the e-Shram Scheme. These camps are organised by Ministry from time to time in coordination with Common Service Centre (CSC), Dattopant Thengadi National Board for Workers Education and Development (DTNBWED) and State Labour Department.

To further enhance the availability and accessibility of eShram and its associated services to unorganised workers, the Ministry of Labour and Employment officially launched the eShram mobile application on 24th February 2025. This application facilitates real-time access to welfare schemes integrated with the eShram platform, thereby significantly strengthening both accessibility and user convenience.

To evaluate the effectiveness of eShram portal, a third party evaluation/ impact assessment of eShram has been taken up by the Quality Council of India (QCI).

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## Annexure referred to in reply to Part (a) to (f) of the Lok Sabha Unstarred Question No.3597 for 11.08.2025 regarding "Registration on e-Shram Portal".

 $State/UT\text{-}wise\ details\ of\ unorganised\ workers\ registered\ on\ eShram\ Portal\ as\ on\ 06.08.2025.$ 

S. No.	State	<b>Total Registrations</b>
1	Andaman And Nicobar Islands	34,469
2	Andhra Pradesh	86,22,387
3	Arunachal Pradesh	2,09,958
4	Assam	77,15,451
5	Bihar	3,00,34,407
6	Chandigarh	1,88,535
7	Chhattisgarh	86,03,940
8	Delhi	35,79,900
9	Goa	83,045
10	Gujarat	1,21,82,198
11	Haryana	54,02,495
12	Himachal Pradesh	20,03,730
13	Jammu And Kashmir	35,99,468
14	Jharkhand	96,95,868
15	Karnataka	1,08,90,878
16	Kerala	60,67,270
17	Ladakh	34,696
18	Lakshadweep	2,843
19	Madhya Pradesh	1,89,35,180
20	Maharashtra	1,78,58,557
21	Manipur	4,64,058
22	Meghalaya	3,52,550
23	Mizoram	72,266
24	Nagaland	2,38,368
25	Odisha	1,36,08,918
26	Puducherry	1,94,852
27	Punjab	58,64,319
28	Rajasthan	1,49,11,234
29	Sikkim	48,866
30	Tamil Nadu	93,19,353
31	Telangana	45,43,773
32	The Dadra And Nagar Haveli And Daman And Diu	75,426
33	Tripura	8,96,418
34	Uttar Pradesh	8,39,85,998
35	Uttarakhand	30,86,506
36	West Bengal	2,64,82,016

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